

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 09th November, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 123/2015(CZ)	Study Circle Society Vs. Union of India & Ors.	Mr. Asad Ullah Khan, Adv. Mr. Vivek Agarwal, Adv.	
FOR HEARING				
2.	Original Application No. 31/2015 (CZ) (M.A.No.513/15) (M.A.No.694/15) (M.A.No.695/15)	Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors.	Mr. Ayush Dev Bajpai, Adv Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sanjeev Mishra, Adv.	
3.	Original Application No. 45/2015(CZ)	Vinod Singh Vs. M.P. Water Resources Department & 3 Ors.	Mr. Swapnil Gupta, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 16/2015 (CZ) (M.A.No.295/15) (M.A.No.475/15)	Prem Dhingra Vs. M/s advance medical Science & ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv.	
5.	Original Application No. 20/2015 (CZ) (M.A.No.332/15) (M.A.No.334/15) (M.A.No.335/15) (M.A.No.337/15) (M.A.No.398/15) (M.A.No.404/15) (M.A.No.413/15) (M.A.No.518/15) (M.A.No.548/15) (M.A.No.551/15) (M.A.No.552/15) (M.A.No.555/15) (M.A.No.560/15) (M.A.No.567/15) to (M.A.No.569/15) (M.A.No.689/15) (M.A.No.690/15) (M.A.No.693/15) (M.A.No.701/15) to (M.A.No.701/15)	Tribunal at its Own Motion (Sand Panna, Minning) Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	

	(M.A.No.709/15) (M.A.No.711/15) (M.A.No.712/15) (M.A.No.724/15)			
6.	(M.A.No.719/15) (M.A.No.714/15) in Original Application No. 04/2015(CZ)	Kishore Samrite (Pond Encroachment, Balaghat) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. OmShankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
7.	(M.A. No 722/15) (M.A. No 723/15) in Original Application No. 61/2015 (CZ) (M.A. No 658/15) (M.A. No 675/15)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Manish Vishwakarma, Adv.	
FOR COMPLIANCE				
8.	(M.A.No.725/15) (M.A.No.726/15) in Original Application No. 313/2014 (CZ) (M.A.No.493/15) (M.A.No.494/15)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv. Mr. Shantanoo Saxena, Adv.	

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